Central Administrative Tribunal Principal Bench New Delhi,

CP No. 629/2018 in OA No. 2530/2015

This the 4th day of October, 2019

Mr. A.K. Bishnoi, Member (A) Mr. R.N. Singh, Member (J)

Bir Singh S/o Late Sh. Ram Charan R/o C-121, New Seema Puri Delhi – 95.

....Applicant

(By Advocate : Shri U. Srivastava)

Vs.

- Sh. K.D. Tripathi
 Secretary
 Ministry of Petroleum and Natural Gas
 Shastri Bhawan, New Delhi.
- 2. Sh. A.P. Sawhney
 Under Secretary
 Ministry of Petroleum and Natural Gas, GOI,
 Shastri Bhawan, New Delhi.

...Respondents

(By Advocate : Shri Vijendra Singh)

Order (Oral)

By Hon'ble Mr. R.N. Singh:

Mr. Vijendra Singh, learned counsel for respondents submits that the directions of this Tribunal in the aforesaid OA have been fully complied with. He has placed on record a copy of letter dated 03.10.2019 of Under

Secretary (Establishment Section), Ministry of Petroleum & Natural Gas addressed to him, which reads as under :-

"3. The dates of release of various payments to Shri Bir Singh, Ex-MTS/his family are as under:-

(i) Payment of Gratuity (Rs.4,66,335/-) : 03.04.2019

(ii) Payment of Commutation (Rs.2,53,031/-) : 03.04.2019

(iii) Payment of Leave Encashment (Rs.2,85,633/-): 31.03.2019

(iv) Payment of GPF (Rs.4,77,138/-) : 23.12.2015

(v) Payment of CGEGIS (Rs.27,139/-) : 17.02.2016"

2. In view of the above, the directions of this Tribunal stand satisfied. Accordingly, the CP is closed. Notices are discharged.

(R.N. Singh) Member (J) (A.K. Bishnoi) Member (A)

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